

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA(CAA) No. 516/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	GJS Hotels Ltd. & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. D. N. Sharma
2. Mr. Aniket Agarwal
3. Ms. Rucha Saha

Advocates for applicants

*[Signature]*  
14/12/17

ORDER

Ld. Counsel for the petitioners is present.

Petitioner is directed to file affidavit regarding concerned regulatory authorities within 3 days from today.

List it on 19/12/2017.

*[Signature]*

(Jinan K.R.)  
Member (J)

*[Signature]*

(V.P.Singh)  
Member (J)